

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,
WESTERN ZONE BENCH, PUNE

ORIGINAL APPLICATION NO. 41/2020 (WZ)



Harmony Co-op Housing Society and Ors.

--- APPLICANT

v/s

Pimpri Chinchwad Municipal Corporation
and Others

--- RESPONDENTS

**Reply- Affidavit on behalf of Maharashtra Pollution Control Board
i.e. Respondent No. 4.**

I, Shri. Kiran Hasabnis, age about - 50 years, occupation – Service, Sub-Regional Officer of Respondent No. 4 MPCB at Pimpri Chinchwad office, having my office at 2nd floor, Jog Center, Old Pune – Mumbai Highway, Wakdewadi, Pune, do hereby state on solemn affirmation as under:-

1. I have perused the proceedings in the above matter. I am filing the present Affidavit in reply on behalf of the Respondent No.4, MPCB only with the limited purpose of bringing on record the present status and in compliance of the order dated 23/9/2020 passed by this Hon'ble Tribunal.
2. At the outset, I say that the Applicant Society has filed an Application for construction of crematorium on the site at Sector 32-A at village Ravet at Dist. Pune against the environmental norms and that to without due permission from the competent authority.
3. I say that the Board Official at Pune has visited the site in question at Sector 32-A, Ravet Pradhikaran, Pune on 03/11/2020 and observed as follows:
 - a) At the time of the visit, Mr. Rajendra Ingale – Deputy Engineer, Construction Division, Pimpri Chinchwad Municipal Corporation was present on the said site.



- b) As informed by representative of PCMC, the crematorium facility is proposed at Sector 32-A, Ravet Pradhikaran, Pune. The Total Plot area of crematorium is 9123 Sq Mtr. The said plot belongs to PCNTDA (Pimpri Chinchwad New Town Development Authority) and it is reserved for Crematorium facility. PCMC will provide the crematorium infrastructure and operation of the facility.
- c) The compound wall made up of cement concrete is constructed on the plot reserved for crematorium facility. Construction of RCC platform having 489.43 Sq Mtr area found to be completed. Security cabin of 25.74 Sq Mtr area is provided.
- d) No construction / infrastructure / machinery related to crematorium facility was observed during the visit on the said site.
- e) The Applicant Society i.e. Harmony co-op Housing Society is located at distance of about 100 feet from the proposed site of crematorium facility. Crematorium facility is located opposite to the Applicant Society and it is separated by a PCMC Road from the Applicant Society. A copy of the visit report dated 03/11/2020 along with the site photographs is annexed herewith as 'Annexure – I'.



4. I say that Crematorium is not covered under the purview of MPCB as per classification of industrial sector dated March 07, 2016 issued by CPCB. I say & submit that the Respondent No. 1 PCMC is the development authority & is responsible for establishment of such activity

Solemnly affirmed on this 10th day of November, 2020 at Pune.



For and on behalf of Respondent No. 4 i.e. M.P.C.B.

(Signature)
 (Kiran Hasabnis)
 Sub- Regional Officer,
 MPCB Pimpri Chinchwad.

ADVOCATE

BEFORE ME

MANGALA N. WAKHARE
 ADVOCATE & NOTARY
 GOVERNMENT OF INDIA

11.0 NOV 2020

Annexure - I



MAHARASHTRA POLLUTION CONTROL BOARD
SUB-REGIONAL PIMPRI-CHINCHWAD

Phone No. 25811 222
Fax No. 25811 029
Email ID -
sropimprichinchwad@mpcb.gov.in



Jog Center, 2nd floor
Wakadewadi
Mumbai-Pune,
Road Pune - 411003.

Date: 31/11/2020

Visit Report

Name & Address of Industry: Cemetery site
Sector 32A, Ravet, Paudhikaran
Pune.

PCMC Representative: Shri. Rajendra Ingale (Deputy Engineer
Construction division)
Contact no. : 9922501802
Consent status : N.A.

Observations :

With reference to Hon'ble NGT Original Application No. 41 of 2020 (WZ) M/s. Harmony Co-op Housing Society and Ors Vs The Pimpri-Chinchwad Municipal Corporation and Others, Paid visit to Cemetery site on 31/11/2020. The observations made during visit are as below-

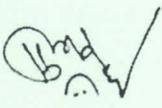
- ① Shri. Rajendra Ingale (Deputy Engineer Construction division) PCMC was present on site during visit.
- ② The cemetery facility proposed at Sector 32A Ravet - Paudhikaran Pune.
- ③ As informed by PCMC representative, Total plot area of cemetery is 9123 sqm & this

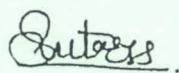


Plot is belongs to PCNTDA reserved for cemetery facility. Pcmc will provide cemetery infrastructure & operation of the facility.

- ④ During visit cement concrete compound wall to reserved plot for cemetery facility is observed. construction work of RCC plot form having area 489.43 sqmtr. found completed. security cabin having area 25.74 sqmtr is provided.
- ⑤ During visit no any construction, infrastructure & related machinery observed at site for cemetery facility.
- ⑥ Ms. Harmony Co-op Housing Society located @100ft distance from proposed cemetery facility. Pcmc road passing between Harmony Society & propose cemetery facility.
- ⑦ Not received any intimation letter / correspondance to this office from Pcmc and PCNTDA authority regarding provision of cemetery facility at sector 32A, Ravet Panchikaran, Pune.



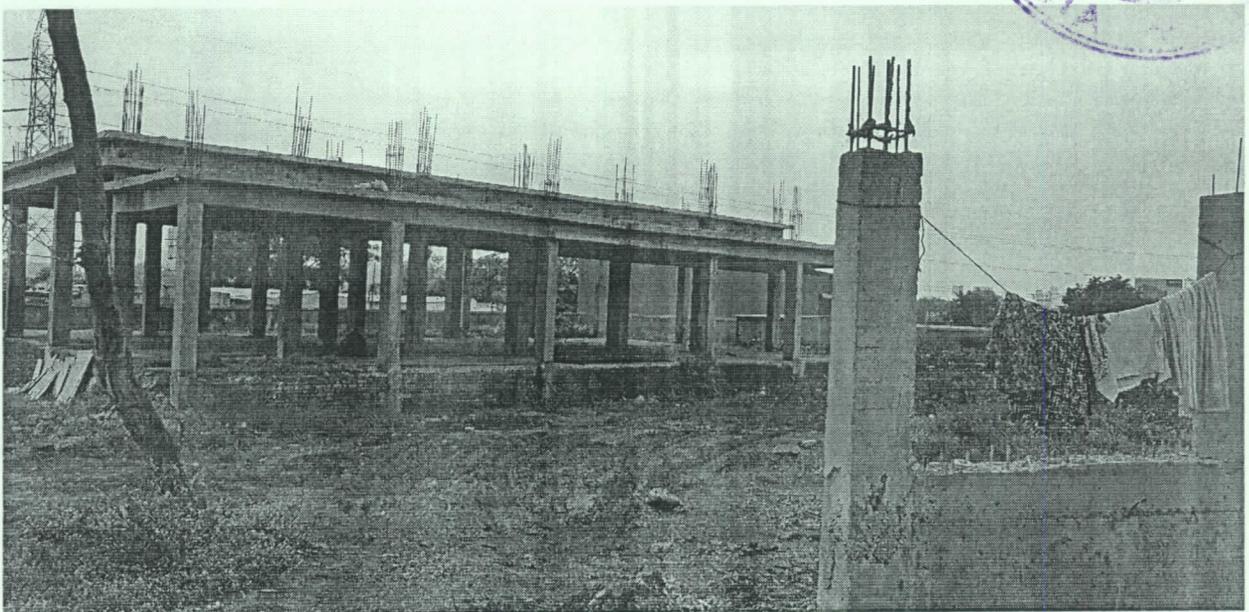

(K.N. Hasabnis)
SRO-PC


(J.S. Sutar)
fo SRO-PC



INDIA
NOTARY
MANGALA
SHKARE
MAY

GOVERNMENT OF INDIA
NOTARY
MANGALA
SHKARE
MANGALASITRA
REG. NO. 14701
EXPIRY DT : 05/12/2024





INDIA



MAHARASHTRA
GOVERNMENT OF INDIA
NOTARY
MAHARASHTRA
REGD. NO. 107/J
DISE/22/2024